CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 12.02.2016

OA No. 291/00090/2016

Mr. Mukesh Agarwal, counsel for applicant.

At the very outset learned counsel intends to withdraw the Original Application to enable the applicant to file fresh OA after 06th April, 2016 indicated in the impugned order dated 14.12.2015 (Annex. A/1). The Original Application is, therefore, dismissed as withdrawn with the aforesaid liberty as prayed for.

(MS. MEENAKSHI HOOJA) ADMINISTRATIVE MEMBER (JUSTICE M. S. SULLAR)
JUDICIAL MEMBER

Kumawat